

**GOVERNMENT OF INDIA  
SHIPPING  
LOK SABHA**

UNSTARRED QUESTION NO:3998  
ANSWERED ON:14.12.2000  
PENSION FOR CALCUTTA PORT TRUST EMPLOYEES  
SANJAY PASWAN

**Will the Minister of SHIPPING be pleased to state:**

- (a) whether the Calcutta Port Trust has granted Ex-gratia Pension to the Contributory Provident Fund(C.P.F.) beneficiaries who retired between 18.11.1960 to 31.12.1985;
- (b) if not, the number of applications received by the C.P.T. authority from the retired employees in this regard so far; and
- (c) the time by which the first payment of Ex-gratia Pension is likely to be given to the retired employees during that period?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI HUKUMDEO NARAYAN YADAV)

- (a) Yes Sir, the payment of Ex-gratia Pension to C.P.F. beneficiaries in Calcutta Port Trust is under process.
- (b) So far 267 nos. of application have been received in the Pension Section of CPT for granting of Ex-gratia Pension to CPF beneficiaries.
- (c) Payment orders have already been issued to 7 applicants. In 60 cases payment orders will be issued shortly. However, arrear payment will be released in accordance with the availability of funds as the Port is passing through an acute financial stringency.